COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 137 of 2015 & IA No. 219 of 2015

Dated: 16th August, 2017

In the matter of:

Bamunara Industries Welfare Association Appellant(s)

Vs.

West Bengal Electricity Regulatory Commission & Anr. Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing **20-09-2017**.

PPS/Court Master

tpd